

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1915
TO BE ANSWERED ON 28.07.2016

FUNDS FOR PANCHAYAT BUILDINGS

† **1915.** SHRI VISHNU DAYAL RAM:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the State/UT-wise details of the funds allocated by the Union Government to Gram Panchayats for the construction of Panchayat Buildings during the last two years;
- (b) the State/ UT-wise details of the Panchayats building constructed in Gram Panchayats along with the expenditure thereon till 30 June, 2016;
- (c) the State/UT-wise details of Gram Panchayats in the country not having their own Panchayat building at present; and
- (d) the targets fixed by the Union Government to provide a separate Panchayat building to all the Gram Panchayats in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

- (a) The details of funds sanctioned to States/UTs during 2014-15 and 2015-16 under the scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) for construction and repair of buildings for Gram Panchayats are given at **Annexe I**.
- (b) The details of the Panchayat buildings constructed till June 30, 2016 out of funds sanctioned under RGPSA along with State-wise expenditure thereon is at **Annexe-II**.
- (c) The details of Gram Panchayats not having their own buildings as per the information received from the States/UTs are given at **Annexe III**.
- (d) Providing a separate building for each Gram Panchayat is primarily the responsibility of the concerned State Government. No such targets have been fixed by the Union Government.

Annexe-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question no 1915 to be answered on 28.7.2016 regarding Funds for Panchayat Building

Amount Sanctioned and Utilized for Construction and Repairs of Panchayat Ghars

S.L No.	States	Construction & Repair of GP building	Construction & Repair of GP building	Cumulative Funds utilized under the scheme as on March-April, 2016
		2014-15	2015-2016	
1	Andhra Pradesh	29.63	0	8.53
2	Arunachal Pradesh	2.21	0	1.82
3	Assam	19.05	0	4.68
4	Bihar	8.85	0	**
5	Chhattisgarh	12.88	0	10.18
6	Gujarat	12.28	0	8.76
7	Haryana	12.74	0	**
8	Himachal Pradesh	9.16	0	9.16
9	Jammu & Kashmir	7.08	0	0.00
10	Jharkhand	6.79	0	8.28
11	Karnataka	29.69	0	26.10
12	Kerala	11.38	0	1.91
13	Madhya Pradesh	28.12	0	**
14	Maharashtra	42.00	0	42.00
15	Manipur	2.54	0	1.82
16	Odisha	24.10	0	0
17	Punjab	0.00	0	0.00
18	Rajasthan	9.40	0	2.4
19	Sikkim	2.91	0	1.25
20	Tamil Nadu	20.02	0	18.57
21	Telangana	29.97	0	24.81
22	Tripura	2.64	0	1.18
23	Uttar Pradesh	27.81	0	9.89
24	Uttarakhand	10.37	0	6.55
25	Mizoram	1.04	0	**
26	West Bengal	17.52	0	**
27	Dadra & Nagar Haveli	0.33	0	**
28	Daman & Diu	0.36	0	**
29	Chandigarh	0	0.22	0
30	Lakshadweep	0	0	0
** Not Reported				

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question no 1915 to be answered on 28.7.2016 regarding Funds for Panchayat Building

Panchayat Buildings Constructed and Expenditure incurred

S.No.	States	Bhawans Constructed	Expenditure incurred (Rs. in crores)
1	Assam	46	54.64
2	Andhra Pradesh	220	26.6
3	Arunachal Pradesh	26	312
4	Bihar	0	0
5	Chhattisgarh	0	0
6	Goa	0	0
7	Gujarat	246	29.52
8	Haryana	5	20.94
9	Himachal Pradesh	250	11.18
10	Jammu & Kashmir	0	0
11	Jharkhand	100 *	8.28
12	Karnataka	176	26.4
13	Kerala	11	1.65
14	Madhya Pradesh	0	0
15	Maharashtra	551	74.28
16	Manipur	17	2.55
17	Odisha	57	6.84
18	Punjab	22	2.64
19	Rajasthan	437	17.08
20	Sikkim	8	0.15
21	Tamil Nadu	218	26.76
22	Telangana	193	23.25
23	Tripura	-	-
24	Uttarakhand	41	11.37
25	Uttar Pradesh	98	9.8
26	West Bengal	4	0.30
	Total	2626	639.47

* Construction ongoing

Annex referred to in reply to part (c) of Lok Sabha Unstarred Question No 1915 for 28.7.2016 regarding Funds for Panchayat Building

State-wise details of Number of Panchayats without building

State	Number of Panchayats without building
Andhra Pradesh	11,811
Andaman & Nicobar Island	**
Arunachal Pradesh	1247
Assam	314
Bihar	2182
Chandigarh	**
Chhattisgarh	93
Dadra Nagar Haveli	**
Daman & Diu	**
Goa	7
Gujarat	336
Haryana	2516
Himachal Pradesh	212
Jammu & Kashmir	1943
Jharkhand	952
Karnataka	0
Kerala	3
Lakshadweep	**
Madhya Pradesh	3500
Maharashtra	4363
Manipur	57
Mizoram	**
Odisha	245
Pudducherry	**
Punjab	7754
Rajasthan	723
Sikkim	17
Tamil Nadu	613
Telangana	275
Tripura	150
Uttar Pradesh	16342
Uttarakhand	1143
West Bengal	60
Total	57078

** Information is not available with Division

Source of information: Plan Proposal of States submitted under RGSA scheme
Information as on 25/7/2016